

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:127

ANSWERED ON:24.02.2015

CONDITION OF CEMENT FACTORIES

Mahto Dr. Banshilal;Muddahanumegowda Shri S.P.;Sahu Shri Lakhan Lal

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the current status of the Cement Corporation of India along with the number of units sick or closed, State-wise including Chhattisgarh;
- (b) the reasons for the sickness/closure of such units;
- (c) whether the Government proposes to revive the sick/closed cement factories particularly in Chhattisgarh; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a): Cement Corporation of India (CCI) is a sick BIFR referred company. It has got 3 operating units and 7 non-operating (closed) units. The current status of CCI is as under:-

Name of the Unit Location Current Status

Bokajan Karbi Anglong, Assam. Operating.  
Rajban Sirmur (HP) Operating.  
Tandur Ranga Reddy, Telangana Operating.  
Mandhar Raipur, Chhattisgarh Non-operative and closed.  
Akaltara Janjgir Champa, Chhattisgarh Non-operative and closed.  
Kurkunta Gulbarga, Karnataka Non-operative and closed.  
Nayagaon / Nayagaon  
Expansion Neemuch (MP) Non-operative and closed.  
Charkhi Dadri Bhiwani, Haryana Non-operative and closed.  
Adilabad # Adilabad, Telangana Non-operative.  
Delhi Grinding Unit New Delhi, Delhi Non-operative and closed.

# Unit located at Adilabad (Telangana) could not be closed due to interim order of the Hon'ble High Court of Andhra Pradesh for maintaining status-quo.

(b): The main reason for sickness of the Units were obsolete technology and non-modernisation of plants due to shortage of working capital.

(c) & (d): Cement Industry in general is controlled by the Department of Industrial Policy and Promotion (DIPP). DIPP has informed that Cement industry has been decontrolled and delicensed due to the policy of economic liberalization.

As regards CCI, a CPSE under Department of Heavy Industry, there is no proposal to revive the closed units because the Sanctioned Revival Scheme of the company envisages upgradation of the operating units and closure and sale of non-operating units including the units at Mandhar and Akaltara in Chhattisgarh.